

(b) if so, what was the cause of the explosion?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) The explosion occurred in a labour camp at village Govindpur about a mile from Deogarh on the 7th April, 1960, in which twelve persons died and one person was injured.

(b) A Magisterial enquiry into the causes of the explosion as envisaged in section 9 of the Indian Explosives Act, 1884, has been ordered. The enquiry has not yet been completed. The report of the enquiry officer is awaited to determine the cause of the explosion.

#### Indo-Pakistan Border

\*1809. { Shri D. C. Sharma:  
Shri P. C. Borooah:

Will the **Prime Minister** be pleased to state:

(a) the progress made so far in the demarcation of the disputed territories of Chak, Ladheke and Rakhardsingh villages;

(b) the probable date when the work is likely to be completed; and

(c) the amount incurred so far on this work?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Boundary pillars have been constructed in these areas. Subsequent processes, such as final traverse, mapping, etc., remain to be completed.

(b) Government have no precise information as to the likely date.

(c) Accurate figures can be compiled only after completion of demarcation work in the Punjab (India)—West Pakistan sector.

#### दिल्ली में डाक्टरों के दवाखाना

{ श्री अर्जुन सिंह भट्टीरिया :  
श्री प्र० गं० देव :  
\*१८०९-क. { श्री से० प्र० मेहता :  
श्री प्र० चं० बरूआ :

क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में रविवार को डाक्टरों के दवाखाने बन्द रहने से जनता को बड़ी कठिनाई हो रही है ; और

(ख) यदि हां, तो जनता की कठिनाई को दूर करने के लिये क्या कार्रवाई की गई है ?

श्रम उपमंत्री (श्री आबिद अली) :  
(क) ऐसी कोई शिकायत प्राप्त नहीं हुई है ।

(ख) प्रश्न नहीं उठता ।

#### Wage Board for Jute Industry

\*1810. { Shri T. B. Vittal Rao:  
Shri Nagi Reddy:  
Shri P. C. Borooah:  
Shri Sarju Pandey:

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether the verification of the membership of the unions affiliated to the Central Trade Union Organisations has since been completed;

(b) if so, when the wage board for jute industry will be constituted; and

(c) whether the terms of reference have been finalised?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes, provisionally.